

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 11.09.2018

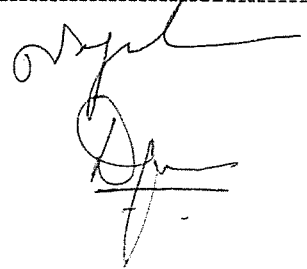
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) N. P. Nagalakshmi
2) D. Rajashekar

R2 }
R5 } Ezon



K. BALAKRISHNAN
for M/s. GENICON & ASSOCIATES.

Counsel for
PETITIONER.



ORDER

Counsels for both the parties present. Counsel for the Petitioner has filed a reply to the objections raised by the Respondent in the Assessment / Audit Report and the same is taken on record. Matter is posted for final submissions. Put up on **04.10.2018 at 10.30 A.M.**

-54-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)